

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.429

IA/1296/ND/2024 IA/6094/ND/2023 IA/3623/ND/2023 IA/3899/ND/2022  
IA/4332/ND/2022 IA/5779/ND/2022 IA/1667/ND/2023 in  
IB/275/ND/2020

**IN THE MATTER OF:**

Sai Tech Medicare Pvt Ltd	...	Applicant
Versus		
Alchemist Ltd	...	Respondent

**Under Section 9 of IBC, 2016**

**Order delivered on 30.05.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Siddharth Mittal, Adv. Darshan Sejwal,  
Adv. Abhijeet Varshney in IA-3623/2023  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **10.07.2024**.

-SD-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**